

60

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2017
M.A. No. 219/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira
V/s.

Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Nandini Chittal i/b. M. Humranwals	for Petitioners	Nandini
2)	Zahul Sinha i/b DSK Legal	for Senshine, Atul Bharami Kashyap Mehta	Zahul
3)	Nidhi Chheda i/b Subir Kumar	for Respondent NOS. 14 & 15	Nidhi
4)	Adv Vishal Hegde	for Notices 1 & 2	Vishal
5.	Adv Deepak Rungtani	for Notices 3 & 4	Deepak

ORDER

MA 219/2017 IN CP 23/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)